

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-52/2006/3790A

From :- Shri Kaushik Kumar Sharma ,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Roushan Lal,
Judge NDPS Court,
(Attached as Faculty at Judicial Academy, Assam).

Dated Guwahati, the 14 October, 2020.

Sub:- **Casual Leave.**

Ref:- Your Email dated 13.10.2020.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave for one day on 13.10.2020, has been granted.

Yours faithfully,

sdt

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-52/2006/3791 dated 14.10.2020

Copy to.

✓ 1. The Project Manager, Gauhati High Court.

14/10/2020
JT. REGISTRAR (VIGILANCE)

Rolan